## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B) No.124/BB/2017	- For hearing Rule-4 or IB		Rule-4 of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna Buildcon India Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. ABHINAG.S ADVOCATE LAWYERS INC Ph.: 9008175094	PLCPONDENT	& Lyn

N.K. Disp S. Rajhunanda, M.G. Nanjuppa, Vivelc. B.S. Taka Legal

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## ORDER

Counsel for Petitioner/Financial Creditor is present. Counsel for Corporate Debtor is also present. Rejoinder is filed. List it on 15/03/2018.

Member (T)

Member (J)